

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-101
IB-342/ND/2024

IN THE MATTER OF:

Creative Capital Services Limited

....Applicant

Vs.

EMM Bee Fincap Private Limited

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 02.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Nakul Gandhi, Adv. Mujeeb

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

This is a petition filed under Section 7 of the IBC, 2016. Heard the submission made by Ld. Counsel on behalf of Petitioner. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **09.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)